

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) No such decision has been taken.

(b) Does not arise in view of (a) above.

#### **Unauthorised Constructions in Delhi**

**168. SHRIMATIGEETA MUKHERJEE:** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether unauthorised constructions like extension of existing buildings and encroachment on roads by the shop owners have taken place recently in different parts of Delhi;

(b) if so, the details thereof; and

(c) the steps proposed to be taken to stop such activities?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :** (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the Sabha.

(c) Appropriate action such a sealing, demolition, removal etc. under the Delhi Municipal Corporation Act, Delhi Development Act, Punjab Municipal Act, 1911 (as applicable in the case of New Delhi Municipal Committee), and Public Promises (Eviction of Unauthorised Occupants) Act is being taken to stop such activities.

#### **Review of Textile Policy**

**169. SHRI MULLAPPALLY RAMACHANDRAN:** Will the Minister of TEXTILES be pleased to state :

(a) whether Government propose to review the present Textile policy to remove

the difficulties being faced by the handloom industry and other small textiles units; and

(b) if so, when the new policy is likely to be announced?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) and (b). Government have set up a Committee under the Chairmanship of Shri Abid Hussain, Member, Planning Commission to review the progress of implementation of the June, 1985 Textile Policy and to assess its impact on different sectors of the textile economy. A review of the Textile Policy would be undertaken after receipt of the report of this Committee whose term is upto 31st December, 1989.

#### **Package of Benefits Offered by Government to Doctors**

**170. SHRI L.K. ADVANI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the provisions of the package of benefits offered by Government to doctors in July, 1987 which have still not been implemented and the reasons therefor;

(b) when were the orders issued in respect of the benefits that have been implemented;

(c) whether these benefits cover the doctors of the Indian systems of Medicine also; and

(d) if not, the reasons therefor?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY):** (a) All provisions of the package of benefits, announced in July 1987, have been implemented but orders were not issued in respect of (1) promotion of certain